

National Green Tribunal/राष्ट्रीय हरित अधिकरण
Western Zone Bench/पश्चिमी क्षेत्र न्यायपीठ
New Administrative Building, B-Wing/नवीन प्रशासनिक इमारत, बी-विंग,
1st floor, Opposite Council Hall /प्रथम मंज़िल, विधान भवन के पीछे,
Camp, Pune - 411 001/कैम्प, पुणे- 411 001.

No. NGT/WZ/Pune/ **169** /2022

Dated:- 01st April, 2022

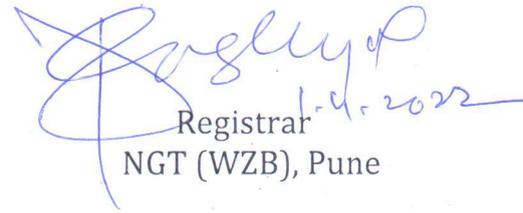
The following public complaints were received from different persons/organizations. The complaints are found to be not in conformity with NGT (Practice and Procedure) Rule, 2011, framed under NGT Act, 2010 for initiation of judicial proceeding. Therefore, aggrieved persons are at liberty to file proper application, supporting documents, court fees and affidavit for initiation of judicial proceeding, if so desire and permissible in the eye of law. Both the above referred Act and Rules are available on the website (<https://greentribunal.gov.in/>) of NGT. The detail filing procedure, including payment of court fees is also mentioned in the said Rules.

At the same time, User Manual for e-filing is also available on the website of NGT. Online payment of the required court fee can also be made through Bharatkosh.

In case any clarification is required, all applicants are liberty to visit the Filing Section/Counter of “**National Green Tribunal, Western Zone Bench, Pune - 411 001**” in person during the working hours so as to know the filing procedure.

Sr. No.	Application Dated	Inward Diary No. & date	Name and address
1.	04-03-2022	By e-mail	Ms. Nita Vitthal Dhondage Pimpalsuti, Taluka- Shirur, District- Pune- 412 210.
2.	14-03-2022, 20-03-2022, 21-03-2022	By e-mails	Mr. Bhoja Gabha Rabri Village- Jadva, Taluka- Lakhpat, District- Kutch, State- Gujarat.
3.	21-03-2022	183/2022 dated 21-03-2022	Mr. Haribhau Shankar Kadu & Mr. Kishan Shankar Kadu, Village- Ambegaon Khurd, Taluka- Velhe, District- Pune.
4.	Nil	187/2022 dated 21-03-2022	Mr. M.K. Patil, Nashik.

5.	14-03-2021	188/2022 dated 21-03-2022	The President, Anandnagar Swanand CHSL, Building No. 2, Anandnagar, Near Rationing Office, Santacruz (East), Mumbai- 400 055
6.	21-03-2022	193/2022 dated 22-03-2022	Mr. Sayajirao Ganpatrao Patil, Village- Korti, Taluka- Karad, District- Satara.
7.	17-03-2022 26-03-2022	By e-mail	Mr. Mohammed Salim Siddique
8.	28-03-2022	By e-mail	Mr. Mohammad Yusuf Abdullah & Mr. Kaleem A. Mohammad Yusuf House No. 97, Plot No. 5+6, Tayaba Bad, Malegaon, District- Nashik, Pin- 423 203.
9.	21-03-2022	207/2022 dated 30-03-2022	Mr. Kailash Popatrao Mungase, Plot No. 25, S. N. 67, Bhairav Nagar, Dhanori, Pune- 411 015.
10.	31-03-2022	By e-mail	Mr. B. Siva Kumar Personal Assistant, Hon'ble Shri A. Vijayakumar MP (Rajya Sabha) Member, Divisional Railway Users' Consultative Committee (DRUCC) Madurai Division, Southern Railway No. 43A, Colony West, Ramavarmapuram, Nagercoil, Kanniyakumari District Pin-629 002.


 Registrar
 NGT (WZB), Pune